

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 185 of 2011 & IA No. 278 of 2011

Dated: 7th May, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

Gujarat Urja Vikas Nigam Limited Appellant (s)

Versus

**Gujarat Electricity Regulatory Commission
& Anr. Respondent (s)**

Counsel for the Appellant (s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri, Ms.
Swagatika Sahoo and
Mr. Anand K. Ganeshan

Counsel for the Respondent(s): Mr. Amit Kapur
Ms. Poonam Verma
Mr. Malav. Deliwala

ORDER

Heard Mr. Amit Kapur, learned advocate for
respondent. Post the matter for further hearing on **8th May,**
2012 as first item.

(V.J. Talwar)
Technical Member
Ss

(P.S. Datta)
Judicial Member

